

SCHEDULE II  
FORM B  
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S P & S JEWELLERY LTD

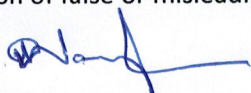
1.	NAME OF CORPORATE DEBTOR	P & S JEWELLERY LTD
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	01/02/1996
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, MAHARASTRA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U36912MH1996PLC096788
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	SAKINA MANZIL NO.2 , 4 <sup>TH</sup> FLR, RAJA RAM MOHAN ROY ROAD, NEW CHARNI ROAD, MUMBAI – 400 004.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	30/07/2018
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	30/07/2018
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VASUDEV GANESH NAYAK UDUPI 303/305, RAJMATA CHS LTD. NEAR R.T.O., FOUR BUNGALOWS, ANDHERI (WEST), MUMBAI- 400 053 Email - <a href="mailto:uvnayak2004@yahoo.co.in">uvnayak2004@yahoo.co.in</a> , <a href="mailto:uvnayak@gmail.com">uvnayak@gmail.com</a> Regn No: IBBI/IPA-001/IP-P00019/2016-17/10043 <b>ADDRESS FOR CORRESPONDENCE</b> P & S JEWELLERY LTD PLOT NO. A-56, ROAD NO-1, NEAR TUNGA INTERNATIONAL HOTEL, MAROL M.I.D.C., ANDHERI (E), MUMBAI – 400 093. TEL. 6144 8900 <a href="mailto:liquidator.psl@gmail.com">liquidator.psl@gmail.com</a>
9.	LAST DATE FOR SUBMISSION OF CLAIMS	29/08/2018

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the M/S P & S JEWELLERY LTD on 30/07/2018. [Certified true copy of the order was received on 03/08/2018].

The stakeholders of M/S P & S JEWELLERY LTD are hereby called upon to submit a proof of their claims, calculated as on 30/07/2018, on or before 29/08/2018, to the liquidator at the correspondence address mentioned in item 8 above.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

  
VASUDEV GANESH NAYAK UDUPI  
Insolvency Professional  
Regn. No. IBBI/IPA-001/IP-P00019/2016-17/10043  
Email Id: [liquidator.psl@gmail.com](mailto:liquidator.psl@gmail.com)  
Date: 04/08/2018  
Place: Mumbai

